

poor demand by the public. Reintroduction of sales of food packets at these stations and introduction at other important stations with the necessary publicity is under examination

#### Railway Schools on N. Railway

1254. { Sardar Iqbal Singh:  
Shri Ram Krishan:  
Shri Daljit Singh:

Will the Minister of Railways be pleased to state:

(a) the number of schools at present being run at various stations on the Northern Railway,

(b) the number of children receiving education in those schools; and

(c) the number of schools to be opened during the Second Five Year Plan period on the Northern Railway?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 9

(b) 1867

(c) 91 new primary schools on austere standard are proposed to be opened on the Northern Railway during the Second Plan period

#### Rice Cultivation in States

1255. Shri Ram Krishan: Will the Minister of Food and Agriculture be pleased to state the total and additional area brought under rice cultivation during 1958 (State-wise)?

The Minister of Food and Agriculture (Shri A. P. Jain): The All-India Final Estimate of Rice Crop for 1958-59 has not yet become available

#### Seizure of Foodgrains

1256. Shri Ram Krishan: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 399 on the 1st December, 1958 and state

(a) whether information regarding quantity of foodgrains seized has been collected; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir

(b) According to the available figures, the total quantity of foodgrains seized and acquired by the Centre and the State Governments under the provisions of the Essential Commodities Act (10 of 1955) during 1958 was about 3.16 lakh tons. The figure is under verification

#### New Railway Lines

1257. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the names of new Railway lines the survey of which is proposed to be carried out during the remaining period of Second Five Year Plan, and

(b) full details in regard to each survey proposed to be carried out, such as the mileage, the places to be linked, estimated expenditure etc?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b) Information regarding the new lines in respect of which surveys have been proposed, is already available in the Budget Documents presented to the House on 18-2-1959. However, a statement is placed on the Table [See Appendix III, annexure No. 14]

#### Uniforms for Railway Staff

1258. Shri Pangarkar: Will the Minister of Railways be pleased to state

(a) whether it is a fact that the uniforms of Railway staff on South Eastern Railway are stitched without taking measures, thereby making almost all uniforms unusable, and

(b) whether any complaints have been received in this respect?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No. Uniforms in respect of staff who come in contact with the public are made to

actual measurements For other staff, uniforms of standardised sizes are supplied

(b) Complaints received are attended to and steps taken to rectify the defects

#### Settlement of Dues to Railway Staff

1259. Shri Pangarkar: Will the Minister of Railways be pleased to state

(a) the number of cases of payment of settlement dues to the staff of the Central Railway pending as on the 31st October, 1958, and

(b) the steps being taken to finalise them at an early date?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Provident Fund (including Special Contribution) cases—1614, out of which part payments have been made in 1377 cases

Pension cases—105

(b) Special drives have been arranged to clear these cases

#### Alarm Chain Pulling

1260. Shri D C Sharma: Will the Minister of Railways be pleased to state

(a) the number of instances of pulling of alarm chain on the Indian Railways, Zone-wise during the months of September, October, November, December, 1958 and January, 1959 month-wise,

(b) the number out of them found unjustified, Zone-wise and month-wise, and

(c) the number of cases where offenders have been prosecuted and convicted during the same period?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c) A statement furnishing the information desired is laid on the Table [See Appendix III, annexure No 15]

#### Hindi Telegrams

1261. Shri D C Sharma: Will the Minister of Transport and Communications be pleased to state

(a) the names of districts in Punjab where facility of sending telegrams in Hindi has been provided so far, and

(b) the time by which this facility will be provided in the remaining districts?

The Minister of Transport and Communications (Shri S. K. Patil): (a) In all the District Headquarters

(b) Does not arise

#### Minor Irrigation Schemes in Rajasthan and Kerala

1262. Shri D C Sharma: Will the Minister of Food and Agriculture be pleased to state

(a) the amount allotted to Rajasthan and Kerala States for minor irrigation schemes in the year 1958-59 separately, and

(b) the names of the projects to be constructed?

The Minister of Food and Agriculture (Shri A P Jain) (a) Total amount allotted to the States of Rajasthan and Kerala during 1958-59 for their Minor Irrigation Schemes is given below

- (1) Rajasthan—Rs 103 00 lakhs
- (2) Kerala—Rs 64.00 lakhs

(b) Statement giving the required information is laid on the Table [See Appendix III annexure No 16]

#### Ranjitnagar Colony, West Delhi

1263 Shri D. C Sharma: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 1803 on the 10th September, 1958 and state the steps since taken to improve the conditions of Ranjitnagar, a colony in West Delhi?

The Minister of Health (Shri Karmarkar): The area has been declared as a "development area" under